

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD SPECIAL BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
`25-04-2024 AT 02:30 PM

**CP No. 741/241/HDB/2018**  
u/s. 241 of Companies Act

**IN THE MATTER OF:**

S. Radha Krishna & another

**...Petitioner/s**

**AND**

Hyderabad Pollution Controls Ltd & 4 others

**...Respondent/s**

**C O R A M:-**

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)

SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

**ORDER**

Since it being a special bench, pronouncement of orders deferred till **03.06.2024**.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**